

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :07/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/13843/2025 BLAPL/4858/2025	PRAPTI SHARMA VS STATE OF ODISHA	BISWAJIT NAYAK VS	KHARABEL NAGAR P.S. /131 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000507/2025
2	D-BLAPL/13847/2025 BLAPL/4859/2025	AKASH KUMAR PARIDA VS STATE OF ODISHA	BISWAJIT NAYAK VS	KHARABEL NAGAR P.S. /131 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000507/2025
3	D-BLAPL/13721/2025 BLAPL/4860/2025	AJIT @ PALAU @ SUKRU SETHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHULPALI /7 /2025 A.D.J.,KUCHINDA(Sambalpur) ST/0000024/2025
4	D-BLAPL/13693/2025 BLAPL/4861/2025	BISWA PRADHANI @ BISWAJIT PRADHANI @ TULSHIRAM PRADHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /78 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGAR GR/0000394/2025
5	D-BLAPL/13739/2025 BLAPL/4862/2025	SUBASH KANHAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MANAMUNDA /77 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000101/2023
6	D-BLAPL/13808/2025 BLAPL/4863/2025	GUPTESWAR GHIBELA VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000007/2025
7	D-BLAPL/13776/2025 BLAPL/4864/2025	RAJESH SWAIN @ RAJU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BADAGODA P.S. /722 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001298/2024
8	D-BLAPL/13780/2025 BLAPL/4865/2025	RAJIB SAGAR @ RAZIV SAGAR VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPURE TOWN /62 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPURE(Ko GR/0000205/2025
9	D-BLAPL/13781/2025 BLAPL/4866/2025	RABINDRA BAGH @ ANIL BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPURE TOWN /57 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPURE(Ko GR/0000185/2025
10	D-BLAPL/13796/2025 BLAPL/4867/2025	UMA @ UMAKANTA SANANGI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PANDAPADA /228 /2024 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000062/2024
11	D-BLAPL/13697/2025 BLAPL/4868/2025	MAGUNI BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK 2(A)CC/0000045/2025

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12	D-BLAPL/13699/2025 BLAPL/4869/2025	KALANDI CHARAN BRAHMA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000040/2025
13	D-BLAPL/13707/2025 BLAPL/4870/2025	PINKI NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	MANCHESWAR P.S. /10 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000027/2025
14	D-BLAPL/13800/2025 BLAPL/4871/2025	ALEKHA NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	BANTALA /46 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000173/2025
15	D-BLAPL/13807/2025 BLAPL/4872/2025	MIHIR CHAND PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /180 /2024 J.M.F.C.,KANTAMAL(Baudh) CT/0000627/2024
16	D-BLAPL/13579/2025 BLAPL/4873/2025	RABI GOCHHAYAT VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL SADAR PS /686 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0001095/2024
17	D-BLAPL/13494/2025 BLAPL/4874/2025	SAMEER @ SAMIR KUMAR PATRA VS STATE OF ODISHA	SASWAT JENA VS	KEONJHAR TOWN /369 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001259/2024
18	D-BLAPL/13544/2025 BLAPL/4875/2025	SIDHHARTHA MALIK @ SIDHARTHA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TIHIDI /58 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0000345/2025
19	D-BLAPL/13091/2025 BLAPL/4876/2025	SHANKAR DALEI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000058/2025
20	D-BLAPL/13094/2025 BLAPL/4877/2025	B.ABHI REDDY @ B.ABHIMANYU REDDY VS STATE OF ODISHA	BISWAJIT NAYAK VS	HINJILI /836 /2024 A.D.J.,CHATRAPUR(Ganjam) ST/0000031/2025
21	D-BLAPL/13824/2025 BLAPL/4878/2025	CHITTA RANJAN SAHOO @ MADHU VS STATE OF ODISHA	DEVASHIS PANDA VS	SPL.TASK FORCE /11 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE Spl/0000283/2023
22	D-BLAPL/13095/2025 BLAPL/4879/2025	MIRJA HANSDAH VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	GORUMOHISANI /28 /2021 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000028/2021
23	D-BLAPL/13663/2025	LEO @ TAPAN @ SARBESWAR NAYAK	SATYA NARAYAN MISHRA 4	DHAMARA PS /87 /2024

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	BLAPL/4880/2025	VS STATE OF ODISHA	VS	J.M.F.C,CHANDABALI(Bhadrak) GR/0000970/2024
24	D-BLAPL/12307/2025 BLAPL/4881/2025	LEMBU @ LAMBODHAR @ LAMBODAR NAYAK VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	BANHARPALI /10 /2023 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000048/2023
25	D-BLAPL/13747/2025 BLAPL/4882/2025	SUDHIRA DAS @ SUDURU DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /442 /2020 A.D.J.,KODALA(Ganjam) ST/0000137/2022
26	D-BLAPL/13748/2025 BLAPL/4883/2025	KARAM GANGI VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MOTU /96 /2023 DISTRICT AND SESSIONS JUDGE,MAL CT/0000073/2024
27	D-BLAPL/13774/2025 BLAPL/4884/2025	SONU SINGH VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000010/2025
28	D-BLAPL/13562/2025 BLAPL/4885/2025	DILLIP @ DILIP SHAH @ SAW VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	JHARSUGUDA SADAR /128 /2021 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000003/2022
29	D-BLAPL/13412/2025 BLAPL/4886/2025	P. SURESH RAO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /401 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001564/2024
30	D-BLAPL/13868/2025 BLAPL/4887/2025	SAMIRAN SNIGDHA SAHOO @ SAMIR @ ALOK VS STATE OF ODISHA	DEVASHIS PANDA VS	PIPLI /291 /2023 2ND A.D.J.,PURI(Puri) ST/0000005/2024
31	D-BLAPL/13704/2025 BLAPL/4888/2025	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	JYOTSNARANI RATH VS	CHOUWAR /92 /2020 J.M.F.C,CUTTACK(Cuttack) GR/0000413/2020
32	D-BLAPL/12718/2025 BLAPL/4889/2025	ALLAM SHIEKH VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SPL.TASK FORCE /6 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000342/2025
33	D-BLAPL/13056/2025 BLAPL/4890/2025	ANANDA NANDA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	MUDANPUR RAMPUR /115 /2024 ASST. SESSIONS COURT (WOMENS CO CT/0000090/2024
34	D-BLAPL/13751/2025 BLAPL/4891/2025	PANCHU BEHERA @ PUNCHA BEHERA VS	JYOTIRMAYA SAHOO VS	BASELI SAHI PS /13 /2025 SPECIAL JUDGE, PURI(Puri)

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35	D-BLAPL/13817/2025 BLAPL/4892/2025	STATE OF ODISHA PYARELAL YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TR/0000040/2025 //0 ADDL.SESIONS JUDGE CUM SPL JUDGE
36	D-BLAPL/13795/2025 BLAPL/4893/2025	STATE OF ODISHA GANESH DIGAL VS STATE OF ODISHA	SWAGATIKA SAHOO VS	TR/0000008/2025 //0 SPECIAL JUDGE ATHMALLIK(Anugul)
37	D-BLAPL/13822/2025 BLAPL/4894/2025	STATE OF ODISHA BISHIKESAN KALSAI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	Spl/0000015/2024 SONEPUR /341 /2024 SPECIAL JUDGE,SONEPUR(Sonepur)
38	D-BLAPL/13940/2025 BLAPL/4895/2025	STATE OF ODISHA LILIP KUMAR JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	Spl/0000058/2024 DASPALLA /56 /2025 J.M.F.C.,DASAPALLA(Nayagarh)
39	D-BLAPL/13925/2025 BLAPL/4896/2025	STATE OF ODISHA NETRA ROUT VS STATE OF ODISHA	ANIRUDHA DAS VS	GR/0000095/2025 TITILAGARH /127 /2025 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH
40	D-BLAPL/13502/2025 BLAPL/4897/2025	STATE OF ODISHA P.RAGHU VS STATE OF ODISHA	DEBASIS SARANGI VS	GR/0000172/2025 GOLANTHARA (BERHAMPUR) /145 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam)
41	D-BLAPL/13829/2025 BLAPL/4898/2025	STATE OF ODISHA LOKESH @ LUKESH SINGH VS STATE OF ODISHA	DALIRANI BEHURAY VS	GR/0000521/2025 SORO /607 /2024 J.M.F.C.,SORO(Baleshwar)
42	D-CMAPL/14029/2025 CMAPL/145/2025	STATE OF ODISHA JWALA ROLLER FLOUR MILLS PVT. LTD., KOLKATA VS STATE OF ODISHA	ANURAG PATI VS	CT/0000919/2024 // ()
43	D-CMAPL/15566/2025 CMAPL/146/2025	STATE OF ODISHA LAXMIDHAR SAMAL VS STATE OF ODISHA	SAMBHU CH. NATH SHARMA VS	// // ()
44	D-CMAPL/15102/2025 CMAPL/147/2025	STATE OF ODISHA SAROJINI PATTNAYAK VS REVENUE DIV. COMMISSIONER, CENTRAL DIV., CUTTACK	SURYASNATA MOHAPATRA VS	// // ()
45	D-CMP/13857/2025 CMP/721/2025	BIJAY@BIJAY KUMAR DAS VS BINA DAS	SAILESH DAS VS	// // CIVIL JUDGE (JD),1ST COURT,CUTTACK CS/0000830/2022

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46	D-CMP/17373/2025 CMP/722/2025	HARISH CHANDRA DAS VS GOURI MADHI @ MAJHI GOUR	PRAFULLA KUMAR LENKA VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR CVREV/0000002/2017
47	D-CMP/18972/2025 CMP/723/2025	CAPRICIOUS FOOD PRODUCTS (P) LTD., BBSR VS SWASTIKA TRADERS, BBSR	SANJIT MISHRA VS	// SR CIVIL JUDGE (COMMERCIAL COURT) CS/0000155/2022
48	D-CMP/18851/2025 CMP/724/2025	MANOJ CHAMPATI VS RANJAN PRADHAN	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000676/2023
49	D-CMP/18723/2025 CMP/725/2025	ALOK RANJAN NAYAK VS USHAMANI NAYAK@RAY	MAMATA MISHRA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) SC/0000196/2023
50	D-CMP/12857/2025 CMP/726/2025	GAJENDRA BEHERA VS DHOJAMANI BEHERA (DEAD)	SITANSU KUMAR DEY VS	// CIVIL JUDGE (JD),KENDRAPARA(Kendrapara) CS/0000448/2016
51	D-CMP/18657/2025 CMP/727/2025	SHRUTI @ SUKANTI DASH VS MANJULATA RAY	AJIT CHANDRA MOHAPATRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0000942/2024
52	D-CMP/18339/2025 CMP/728/2025	KAILASH @ KAILASH CHANDRA MOHARANA VS GANDHARB MOHARANA	BISWAJIT MAHARANA VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapur) CS/0000211/2020
53	D-CMP/18698/2025 CMP/729/2025	O.S.F.C,CUTTACK VS JYOTI PRAKASH DAS	ABINASH ROUTRAY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK EC/0000003/2012
54	D-CMP/18792/2025 CMP/730/2025	DILLIP PAL VS RAMESH CHANDRA PAL	PRAFULLA CHANDRA ACHARYA VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwar) CS/0000285/2020
55	D-CMP/14355/2025 CMP/731/2025	RAMESH CHANDRA SAHOO VS E.KISHORE CHANDRA PATRA	SWARUP KUMAR PATNAIK VS	// A.D.J.,BHUBANESWAR(Khordha) Fao/0000108/2023
56	D-CMP/19257/2025 CMP/732/2025	RABINARAYAN PANIGRAHI VS KALPANA PANIGRAHI	UMA CHARAN MISHRA VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) CS/0001026/2024
57	D-CMP/16256/2025	LAXMI MALLIK	SUBHRANSU BHUSAN MOHANTY	//

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	CMP/733/2025	VS SARASWATI PANIGRAHI	VS	CIVIL JUDGE (JD),SORO(Baleshwar) CS/0000050/1995
58	D-CONTC/16389/2025 CONTC/2112/2025	KALPANA ACHARYA VS SHALINI PANDIT, IAS	AUROBINDA SAHOO VS	// ()
59	D-CONTC/16668/2025 CONTC/2113/2025	MOHENDRA MOHAPATRA VS GIRISH S.N.COMMNR. CUM SECY., P.R AND D.W DEPT.	SANTOSH KUMAR DASH VS	// ()
60	D-CONTC/16941/2025 CONTC/2114/2025	ASHOK KUMAR BARIK VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// ()
61	D-CONTC/17059/2025 CONTC/2115/2025	GANGADHAR JENA VS RAGHURAM R.LYER,OAS(SAG)	ADV. VS	// ()
62	D-CONTC/17060/2025 CONTC/2116/2025	KANAKALATA CHAKRA VS AMIT RANJAN HOTA,TAHASILDAR, KHAIRA,BALASORE	ADV. VS	// ()
63	D-CONTC/17096/2025 CONTC/2117/2025	AJAYA KUMAR DASH VS KALI PRASANNA MOHAPATRA,DIRECTOR OF HIGHER EDUCATION, ODISHA	ADV. VS	// ()
64	D-CONTC/17098/2025 CONTC/2118/2025	BIDYADHAR MOHAPATRA VS SHALINI PANDIT, IAS	ADV. VS	// ()
65	D-CONTC/17099/2025 CONTC/2119/2025	RABINDRA KUMAR BEHERA VS MANORANJAN NAYAK,DIRECTOR OF SECONDARY EDUCATION,ORISSA	ADV. VS	// ()
66	D-CONTC/17102/2025 CONTC/2120/2025	SARAT CHANDRA SETHI VS PRADEEP KUMAR NAG,DIST. EDUCATION OFFICER,KENDRAPARA	ADV. VS	// ()
67	D-CONTC/17705/2025 CONTC/2121/2025	DOLAMANI BACHHA VS SUSANTA KUMAR DAS, DIRECTOR, DIRECTORATE OF SECONDARY EDUCATION, ODISHA	ADV VS	// ()
68	D-CONTC/17852/2025 CONTC/2122/2025	SAROJINI MISHRA VS	ADV. VS	// ()

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69	D-CONTC/18944/2025 CONTC/2123/2025	SALINI PANDIT, IAS ASHOK KUMAR MOHANTY VS NIRLIPTA MOHANTY,EXECUTIVE OFFICER,BALASORE MUNICIPALITY	MANOJ KUMAR MOHANTY , T.PRADHAN, A.MOHANTY/ VS	// () //
70	D-CONTC/16847/2025 CONTC/2124/2025	MALINI PANIGRAHI VS SURYAWANSHI MAYUR VIKAS,COLLECTOR BALASORE CUM CDO CUM EO, ZILLA PARISAD,BALSORE	ADV. VS	// () //
71	D-CONTC/16874/2025 CONTC/2125/2025	BIKRAM KISHORE MAHANTA VS VIR VIKRAM YADAV, SECRETARY CUM CHAIRMAN, COMMITTEE OF CHIEF ENGINEERS, ODISHA	ADV. VS	// () //
72	D-CONTC/16892/2025 CONTC/2126/2025	HARIHAR MARTHA VS JAYASHREE MALLICK, SECRETARY UNITED PURI NIMAPARA CENTRAL COOPERATIVE BANK LTD.,PURI	ADV VS	// () //
73	D-CONTC/16899/2025 CONTC/2127/2025	SUNIL KUMAR PATTANAİK VS SHALINI PANDIT,SECY., S AND ME DEPT.	ADV. VS	// () //
74	D-CONTC/17127/2025 CONTC/2128/2025	USHARANI ROUT VS ANU GARG,IAS	ADV. VS	// () //
75	D-CONTC/17878/2025 CONTC/2129/2025	RAJESWARI SENAPATI VS RADHAKANTA CHHATRI, D.E.O,KALAHANDI	ADV. VS	// () //
76	D-CONTC/18466/2025 CONTC/2130/2025	BRAHMANANDA ROUT VS ANAM CHARAN PATRA, O.A.S.	ADV. VS	// () //
77	D-CONTC/17124/2025 CONTC/2131/2025	RAMA CHANDRA PASA VS SATYABRATA SAHU,ADDL.CHIEF SECY. GOVT. OF ODISHA, REVENUE AND D.M DEPT.	ADV. VS	// () //
78	D-CONTC/17701/2025 CONTC/2132/2025	BIPRA RANJAN BEURA VS SASWATA MISHRA, I.A.S.	ADV. VS	// () //
79	D-CONTC/18507/2025 CONTC/2133/2025	HADIBANDHU SATPATHY VS GANGADHAR NAYAK, M.D, ODISHA STATE HOUSING BOARD	SURYAKANTA DASMOHAPATRA VS	// () //

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80	D-CONTC/16265/2025 CONTC/2134/2025	ANITA MANJARI NAYAK VS SATYABRATA SAHU,IAS	BISWARANJAN DAS VS	// 0 //
81	D-CONTC/16271/2025 CONTC/2135/2025	SUSANTA KUMAR SAMANTARAY VS SATYABRATA SAHU,IAS	BISWARANJAN DAS VS	// 0 //
82	D-CONTC/17143/2025 CONTC/2136/2025	SURENDRANATH PRADHAN VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
83	D-CONTC/17144/2025 CONTC/2137/2025	SWARNALATA MUDULI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
84	D-CONTC/17146/2025 CONTC/2138/2025	PARSURAM BARAD VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
85	D-CONTC/18837/2025 CONTC/2139/2025	BILOY KUMAR MOHAPATRA VS NARAYAN DASH,OAS	GYANARANJAN MAHAPATRA VS	// 0 //
86	D-CONTC/16168/2025 CONTC/2140/2025	KUNI PATRA VS GUPTESWAR MOHAPATRA,ADDL.TAHASILDAR (BALIPADA CIRCLE)	PRABIN DAS VS	// 0 //
87	D-CONTC/16794/2025 CONTC/2141/2025	RAJENDRA MAHAKUR VS SHALINI PANDIT, IAS	ALOK KUMAR MOHAPATRA VS	// 0 //
88	D-CONTC/17195/2025 CONTC/2142/2025	SUSAMA KUMARI SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
89	D-CONTC/17204/2025 CONTC/2143/2025	PRATIMA MOHANTY VS SHALINI PANDIT, COMMNR. CUM SPL. SECY. , S AND ME DEPT.	DEEPAK KUMAR PANI VS	// 0 //
90	D-CONTC/17229/2025 CONTC/2144/2025	DEBENDRA PRASAD SUNANI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
91	D-CONTC/18537/2025	PRASANT CHOUDHARY	ADV.	//

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	CONTC/2145/2025	VS SAROJ SAHOO, SDO(ELECTRICAL), JAGATPUR,CUTTACK	VS	() //
92	D-CONTC/15983/2025 CONTC/2146/2025	RAGHUNATH AGASTI VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// () //
93	D-CONTC/16773/2025 CONTC/2147/2025	MAHENDRA PRADHAN VS SHALINI PANDIT, IAS	ALOK KUMAR MOHAPATRA VS	// () //
94	D-CONTC/16807/2025 CONTC/2148/2025	DHIBAR BISWAL VS SHALINI PANDIT, IAS	ALOK KUMAR MOHAPATRA VS	// () //
95	D-CONTC/18318/2025 CONTC/2149/2025	MADHUSMITA DAS VS SHUBHA SARMA, I.A.S.	ADV. VS	// () //
96	D-CONTC/17317/2025 CONTC/2150/2025	CHANDRAMANI NAYAK VS PRASANT DASH, ADDL CHIEF ENGINEER INCHARGE,P.H DIVISION,BHANJANAGAR	ADV VS	// () //
97	D-CONTC/18332/2025 CONTC/2151/2025	SHIB SANKAR BHANJA @ SIBA SANKAR BHANJA VS USHA PADHEE, IAS	ADV VS	// () //
98	D-CRLA/13377/2025 CRLA/545/2025	SADANANDA ROUT VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BANKI /15 /2015 3RD A.D.J., CUTTACK(Cuttack) ST/0000180/2015
99	D-CRLA/13539/2025 CRLA/546/2025	SARTIKA JANI VS STATE OF ODISHA	SK. ZAFARULLA VS	BAUNISUNI /26 /2021 DISTRICT & SESSIONS JUDGE,BOUDH() ST/0000036/2021
100	D-CRLA/13542/2025 CRLA/547/2025	SAIBANI BARIK VS STATE OF ODISHA	SK. ZAFARULLA VS	KEONJHAR SADAR /45 /2021 A.D.J.,KEONJHAR(Kendujhar) ST/0000047/2021
101	D-CRLA/13556/2025 CRLA/548/2025	BABULI ROUT VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR TOWN /30 /2017 AD-HOC A.D.J(FTSC-II),JAJPUR(Jajapur) Spl/0000011/2017
102	D-CRLA/13567/2025 CRLA/549/2025	BILU @ RAMBILAS SINGH VS	KISHORE KUMAR NAIK VS	SUNDARGARH SADAR /11 /2013 A.D.J.,SUNDARGARH(Sundargarh)

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103	D-CRLA/13635/2025 CRLA/550/2025	STATE OF ODISHA GULSAN MAHAKUD VS STATE OF ODISHA	SK. ZAFARULLA VS	ST/0000157/2014 JHUMPURA /47 /2020 SPECIAL JUDGE (POCSO), KENDUJHAR
104	D-CRLMC/13034/2025 CRLMC/1691/2025	STATE OF ODISHA PRADEEP KUMAR BEURA VS STATE OF ODISHA	KAMALAKANTA MOHANTY VS	Spl/0000263/2022 BIRIDI PS /197 /2021 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur)
105	D-CRLMC/13296/2025 CRLMC/1692/2025	STATE OF ODISHA SUNIL KUMAR SAMANT@ BANTY VS STATE OF ODISHA	PRAMOD KUMAR SAHU VS	GR/0001176/2021 GOLANTHARA (BERHAMPUR) /192 /2019 DISTRICT & SESSIONS JUDGE,BERHAM
106	D-CRLMC/11901/2025 CRLMC/1693/2025	STATE OF ODISHA LALA ABHISEK RAY VS BASANT KUMAR SAHOO	SUDHANSU SEKHAR JENA VS	ST/0000027/2019 / /0 J.M.F.C.,BHUBANESWAR(Khordha)
107	D-CRLMC/13093/2025 CRLMC/1694/2025	NIRMALYA GURU VS STATE OF ODISHA	MANOJ VERMA VS	ICC/0005026/2024 SARANAKUL /101 /2021 J.M.F.C.,ODAGAON(Nayagarh)
108	D-CRLMC/12222/2025 CRLMC/1695/2025	STATE OF ODISHA SANTOSH KUMAR SETHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	GR/0000179/2021 JAGANNATHA PRASAD /159 /2017 SPECIAL JUDGE,BHANJANAGAR(Ganja
109	D-CRLMC/12483/2025 CRLMC/1696/2025	STATE OF ODISHA ASHOK KUMAR DWARI VS STATE OF ODISHA	ADITYA MISHRA VS	Spl/0000020/2017 / /0 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
110	D-CRLMC/11793/2025 CRLMC/1697/2025	STATE OF ODISHA NARAYAN SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	2(C)CC/0000007/2022 NIALI /74 /2025 J.M.F.C.,NIALI(Cuttack)
111	D-CRLMC/12950/2025 CRLMC/1698/2025	STATE OF ODISHA CHANDAN NIKHANDIA VS STATE OF ODISHA	PRABIN DAS VS	GR/0000068/2025 CHATRAPUR /556 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR
112	D-CRLMC/10519/2025 CRLMC/1699/2025	STATE OF ODISHA RAHUL NAG VS STATE OF ODISHA	MANOJ KUMAR PATI VS	GR/0001119/2023 LOISINGHA(BOLANGIR) /310 /2020 SPECIAL JUDGE (POCSO), BALANGIR(B
113	D-CRLMC/13891/2025 CRLMC/1700/2025	STATE OF ODISHA NARAYAN JENA VS STATE OF ODISHA	MANOJ OJHA VS	Spl/0000093/2020 SINGLA /209 /2019 J.M.F.C.,BASTA(Baleshwar) CT/0000846/2019

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114	D-CRLMP/12781/2025 CRLMP/551/2025	TUNA MARTHA VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	KHANDAGIRI P.S. /892 /2024 () //
115	D-CRLMP/11424/2025 CRLMP/552/2025	BABURAM SAHOO VS STATE OF ODISHA	MANORANJAN MISHRA VS	//0 () //
116	D-CRLMP/12298/2025 CRLMP/553/2025	SUNIL KUMAR MISHRA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	BASELI SAHI PS /229 /2020 () //
117	D-CRLMP/13715/2025 CRLMP/554/2025	SWAPNA BARAL VS STATE OF ODISHA	ALEKH CHANDRA MOHANTY VS	//0 () //
118	D-CRLMP/12296/2025 CRLMP/555/2025	KANHU CHARAN PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	//0 () //
119	D-CRLMP/13221/2025 CRLMP/556/2025	KULAPRAVA SUAR VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	BONTH /193 /2024 () //
120	D-CRLMP/13097/2025 CRLMP/557/2025	MADANMOHAN NAYAK VS STATE OF ODISHA	RAMAKANTA NAYAK VS	BIDANASI /25 /2025 () //
121	D-CRLMP/11673/2025 CRLMP/558/2025	RANAJIT MOHANTY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 () //
122	D-CRLREV/12506/2025 CRLREV/246/2025	DUSMANTA BEHERA VS STATE OF ODISHA	BISWAJIT NAYAK VS	RAIRANGPUR TOWN /41 /2025 P.M.J.B, MAYURBHANJ, BARIPADA(M JJC/0000015/2025
123	D-FAO/16683/2025 FAO/218/2025	BASANTA KUMAR TRIPATHY VS HRUSIKESH TRIPATHY	PRABHAT KUMAR DASH VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur CS/0000002/2016
124	D-FAO/17624/2025 FAO/219/2025	D.M.,M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS MAYADHAR NAYAK	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000044/2019
125	D-FAO/17813/2025	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED, BBSR	ADAM ALI KHAN	//

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	FAO/220/2025	VS TAPAN KUMAR ROUL @ TAPAN ROUL	VS	COMNR.FOR EMPLOYEES COMP./ASST EC/0000231/2019
126	D-FAO/14110/2025 FAO/221/2025	DIVISIONAL MANAGER THE ORIENTAL INSURANCE CO.LTD, GANJAM VS DOLLY MAJHI	SOMNATH ROY VS	// COMMISSIONER FOR E.C. AND DIVISIO EC/0000001/2023
127	D-JCRLA/13811/2025 JCRLA/50/2025	PINTU SAHU VS STATE OF ODISHA	ADV. VS	BADABAZAR /96 /2021 A.D.J.,BERHAMPUR(Ganjam) ST/0000108/2021
128	D-JCRLA/13812/2025 JCRLA/51/2025	KHAGESWAR RAUT VS STATE OF ODISHA	ADV. VS	JAIPATNA /283 /2015 A.D.J.,DHARAMGARH(Kalahandi) CT/0000003/2016
129	D-JCRLA/13814/2025 JCRLA/52/2025	RABI SING VS STATE OF ODISHA	ADV. VS	REMUNA /145 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000221/2024
130	D-JCRLA/13816/2025 JCRLA/53/2025	BASANTA ROUT VS STATE OF ODISHA	ADV. VS	SOSO /101 /2019 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000279/2019
131	D-JCRLA/13820/2025 JCRLA/54/2025	PRASANTA KUMAR MAHAKUD VS STATE OF ODISHA	ADV. VS	KEONJHAR SADAR /394 /2022 A.D.J.,KEONJHAR(Kendujhar) ST/0000001/2023
132	D-JCRLA/13833/2025 JCRLA/55/2025	MADHUSUDAN KUMAR @ MASUDHAN SINGH VS STATE OF ODISHA	ADV. VS	PATTAPUR (ASKA) /462 /2023 A.D.J. CUM SPECIAL JUDGE,BERHAMPI Spl/0000054/2023
133	D-JCRLA/13835/2025 JCRLA/56/2025	PRADEEP SAHU VS STATE OF ODISHA	ADV. VS	JHARSUGUDA SADAR /224 /2023 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000054/2023
134	D-JCRLA/13836/2025 JCRLA/57/2025	UJJAL MUNDA VS STATE OF ODISHA	ADV. VS	AINTHAPALI /240 /2019 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000056/2020
135	D-JCRLA/13837/2025 JCRLA/58/2025	BANGURU @ MANTU SING VS STATE OF ODISHA	ADV. VS	BERHAMPUR /51 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000072/2024
136	D-JCRLA/13839/2025 JCRLA/59/2025	GOURA MOHAN SINGH VS	ADV. VS	BAISINGA /341 /2022 A.D.J.,BARIPADA(Mayurbhanj)

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137	D-MACA/14232/2025 MACA/536/2025	STATE OF ODISHA D.M., ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS SUBASINI PANDA	GIRIJA PRASAD DUTTA VS	ST/0000085/2023 // A.D.J.,BARGARH(Bargarh) Mac/0000062/2021
138	D-MACA/14063/2025 MACA/537/2025	M/S ORIENTAL INSURANCE CO. LTD.,CUTTACK VS MANOJ KUMAR MAHAKUD	GIRIJA PRASAD DUTTA VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000618/2019
139	D-MACA/15399/2025 MACA/538/2025	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD., BALANGIR VS BHAGABATI BEHERA	GIRIJA PRASAD DUTTA VS	// DISTRICT & SESSIONS JUDGE,BOUDH(Mac/0000045/2018
140	D-MACA/15357/2025 MACA/539/2025	ORIENTAL INSURANCE COMPANY LTD., BBSR VS SUJATA PRADHAN	G.P.DUTTA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000570/2015
141	D-MACA/18719/2025 MACA/540/2025	BIJAYALAXMI NAIK VS HIMANSHU SEKHAR DASH	DURGA CHARAN DEY VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000168/2022
142	D-MACA/18551/2025 MACA/541/2025	NATIONAL INSURANCE CO. LTD. VS SAIRENDRI MEHER	MAHITOSH SINHA VS	// DISTRICT AND SESSIONS JUDGE,SONE Mac/0000017/2015
143	D-MACA/18688/2025 MACA/542/2025	PRATIMA BHUYAN VS NAROTTAM DAS	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000211/2020
144	D-MATA/14984/2025 MATA/191/2025	BIBEK KUMAR SANDIL VS BHARATI BHUMIJ	AMIYA BHUSAN DASH VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000023/2022
145	D-MATA/15454/2025 MATA/192/2025	KAMLESH KUMAR MANEK VS NEHA MANEK	LAXMINARAYAN PATEL VS	// JUDGE, FAMILY COURT, JHARSGUDA(CP/0000066/2023
146	D-RPFAM/17714/2025 RPFAM/127/2025	KRUSHNA CHANDRA PAIK VS APURBA PATRA	RAJENDRA NARAYAN ROUT VS	// JUDGE, FAMILY COURT, NABARANGP Crp/0000110/2022
147	D-RPFAM/17834/2025 RPFAM/128/2025	APURBA PATRA VS KRUSHNA CHANDRA PAIK	RAJIB LOCHAN PATTNAIK VS	// JUDGE, FAMILY COURT, NABARANGP Crp/0000110/2022

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148	D-RPFAM/18008/2025 RPFAM/129/2025	PRAKASH HARIPAL VS PRIYAMBADA @ MITA BAG @ HARIPAL	SHUBHENDU KUMAR PARIDA VS	// JUDGE FAMILY COURT, SONEPUR(Sonepur) CMC/0000018/2018
149	D-RPFAM/17853/2025 RPFAM/130/2025	JANU SASAMAL VS ITISHREE SASMAL	SAROJ KUMAR DASH VS	// JUDGE FAMILY COURT, KHURDA(Khordha) Crp/0000144/2021
150	D-SAO/18527/2025 SAO/6/2025	AMIT MISRA VS NARJYOMONI TAKRI	GOPINATH MISHRA VS	// ADDL DISTRICT AND SESSIONS JUDGE RFA/0000021/2024
151	D-TRP(C)/18121/2025 TRP(C)/135/2025	MOUSUMI DEHURY @ MOUSUMI BHUKTA VS MUNES KUMAR BHUKTA	SURYAKANTA DWIBEDI VS	// JUDGE, FAMILY COURT, BOUDH(Boudh) GUAP/0000001/2025
152	D-WA/18776/2025 WA/821/2025	SANDHYARANI PARIDA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// () //
153	D-WA/15425/2025 WA/822/2025	STATE OF ODISHA VS SUCHARITA BALABANTRAY	SASWAT DAS, A.G.A VS	// () //
154	D-WA/15430/2025 WA/823/2025	STATE OF ODISHA VS SANJIBANI SUDHA PATTNAYAK	SASWAT DAS, A.G.A VS	// () //
155	D-WA/15345/2025 WA/824/2025	STATE OF ODISHA VS AMBUJA BEHERA	SASWAT DAS, A.G.A VS	// () //
156	D-WA/15397/2025 WA/825/2025	STATE OF ODISHA VS RADHANATH HOTA	SASWAT DAS, A.G.A VS	// () //
157	D-WA/15427/2025 WA/826/2025	STATE OF ODISHA VS SURYA NARAYAN RATH	SASWAT DAS, A.G.A VS	// () //
158	D-WA/15432/2025 WA/827/2025	STATE OF ODISHA VS PRATAP KESHARI PATTANAİK	SASWAT DAS, A.G.A VS	// () //
159	D-WA/15402/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	//

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	WA/828/2025	VS SUKANTA KUMAR PRADHAN	VS	0 //
160	D-WA/15437/2025 WA/829/2025	STATE OF ODISHA VS PRASANNA KUMAR PATNAIK	SASWAT DAS,A.G.A VS	// 0 //
161	D-WA/15438/2025 WA/830/2025	STATE OF ODISHA VS JAYANTA KUMAR SINGHA	SASWAT DAS,A.G.A VS	// 0 //
162	D-WA/17690/2025 WA/831/2025	KIRAN PARIJATAK ENCLAVE APARTMENT, OWNERS WELFARE SOCIETY,CUTTACK VS MIT PRASAD BOSE	VS	// 0 //
163	D-WP(C)/13973/2025 WP(C)/12875/2025	BINAY KUMAR JINDAL VS UNION OF INDIA	SAROJ KUMAR PADHY VS	// 0 //
164	D-WP(C)/17365/2025 WP(C)/12876/2025	M/S PATNAIK STEEL INTERNATIONAL LIMITED VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //
165	D-WP(C)/17454/2025 WP(C)/12877/2025	SIMA GOEL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
166	D-WP(C)/17638/2025 WP(C)/12878/2025	DIBYAJEEBAN BASANTARA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
167	D-WP(C)/17665/2025 WP(C)/12879/2025	PRANABANDHU SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
168	D-WP(C)/19085/2025 WP(C)/12880/2025	PRATAP CHANDRA PRADHAN VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
169	D-WP(C)/18984/2025 WP(C)/12881/2025	ROJALINI SAHOO VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
170	D-WP(C)/17668/2025 WP(C)/12882/2025	HARMOHAN SAHOO VS	BASUDEV BARIK VS	// 0

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171	D-WP(C)/18976/2025 WP(C)/12883/2025	STATE OF ODISHA CHANDRA SEKHAR BEHERA VS OPSC, CHAIRMAN, CUTTACK	BIGYAN KUMAR SHARMA VS	// // 0 //
172	D-WP(C)/18762/2025 WP(C)/12884/2025	JAGANNATH BINDHANI VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
173	D-WP(C)/14944/2025 WP(C)/12885/2025	BHARATI NAIK VS STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //
174	D-WP(C)/17959/2025 WP(C)/12886/2025	DURGA PRASAD PANDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
175	D-WP(C)/17762/2025 WP(C)/12887/2025	RASMIRANJAN SETHY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
176	D-WP(C)/17793/2025 WP(C)/12888/2025	TRILOCHAN SAHOO VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
177	D-WP(C)/18673/2025 WP(C)/12889/2025	ASHWINI KUMAR PRADHAN VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //
178	D-WP(C)/16953/2025 WP(C)/12890/2025	BIJAYA KUMAR PANDA VS CENTRAL BOARD OF DIRECT TAXES (CBDT),NEW DELHI	CHITRASEN PARIDA VS	// 0 //
179	D-WP(C)/17512/2025 WP(C)/12891/2025	ASHIS KUMAR PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
180	D-WP(C)/17507/2025 WP(C)/12892/2025	PRATYUSH SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
181	D-WP(C)/18914/2025 WP(C)/12893/2025	PRADEEP KUMAR SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //

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182	D-WP(C)/17646/2025 WP(C)/12894/2025	SNEHAPRAVA SAHOO VS THE COLLECTOR AND DISTRICT MAGISTRATE, KHURDA	AVIJIT PATNAIK VS	// 0 //
183	D-WP(C)/17508/2025 WP(C)/12895/2025	PRITAM PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
184	D-WP(C)/17774/2025 WP(C)/12896/2025	PRABIR KUMAR DAS VS STATE OF ODISHA	PRABIR KUMAR DAS VS	// 0 //
185	D-WP(C)/18920/2025 WP(C)/12897/2025	MADHUSMITA SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
186	D-WP(C)/18671/2025 WP(C)/12898/2025	BANABAS SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
187	D-WP(C)/17925/2025 WP(C)/12899/2025	DHIRENDRA NATH SAHOO VS EXECUTIVE ENGINEER, ELECTRICAL TPCODL,CUTTACK	SURESH CHANDRA DASH VS	// 0 //
188	D-WP(C)/18442/2025 WP(C)/12900/2025	ITISMITA SAHOO VS ABHIJIT SAHOO	SOUBHAGYA KUMAR RATH VS	// 0 //
189	D-WP(C)/17941/2025 WP(C)/12901/2025	JAYAMALA PRADHAN VS DIVISIONAL FOREST OFFICER CUM AUTHORISED OFFICER, SUNDARGARH	BHARAT BHUSAN ROUSTRAY VS	// 0 //
190	D-WP(C)/18559/2025 WP(C)/12902/2025	ARJUN CHARAN MARANDI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
191	D-WP(C)/18690/2025 WP(C)/12903/2025	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
192	D-WP(C)/18800/2025 WP(C)/12904/2025	M/S HINDUSTAN AGENCIES, MAYURBHANJ VS THE CHIEF COMMISSIONER CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
193	D-WP(C)/18414/2025	GIRINDRA NARAYAN GHOSH	KAJAL SAHOO	//

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	WP(C)/12905/2025	VS PRINCIPAL COMMISSIONER GST AND CX	VS	0 //
194	D-WP(C)/18620/2025 WP(C)/12906/2025	UTTAM KUMAR BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
195	D-WP(C)/17954/2025 WP(C)/12907/2025	KARTIK CHANDRA GHADEI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
196	D-WP(C)/17968/2025 WP(C)/12908/2025	GITAMINA RAY @ GEETA MINA RAY VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
197	D-WP(C)/18668/2025 WP(C)/12909/2025	PARSURAM BARIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
198	D-WP(C)/18739/2025 WP(C)/12910/2025	GURU CHARAN ROURAY VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
199	D-WP(C)/18743/2025 WP(C)/12911/2025	NRUSINGHA CHARAN TRIPATHY VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
200	D-WP(C)/18752/2025 WP(C)/12912/2025	MAMATA MOHAPATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
201	D-WP(C)/18326/2025 WP(C)/12913/2025	PRANATI DEBI @ DEVI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
202	D-WP(C)/17756/2025 WP(C)/12914/2025	JYOTIRANJAN DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
203	D-WP(C)/18938/2025 WP(C)/12915/2025	KAMLESH SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
204	D-WP(C)/18702/2025 WP(C)/12916/2025	BHOLESWAR SAHOO VS	KRISHNA CHANDRA SAHU VS	// 0

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205	D-WP(C)/18941/2025 WP(C)/12917/2025	STATE OF ODISHA PRATAP KUMAR JENA VS	SITANSU MOHAN SINGH VS	// // 0
206	D-WP(C)/17758/2025 WP(C)/12918/2025	STATE OF ODISHA BHOLANATH MAHANTA VS	PRADEEP KUMAR DAS VS	// // 0
207	D-WP(C)/17812/2025 WP(C)/12919/2025	STATE OF ODISHA SRIKANTA MAHAPATRA VS	NIKUNJA KUMAR ROUT VS	// // 0
208	D-WP(C)/15661/2025 WP(C)/12920/2025	THE STATE OF ODISHA HARASH KUMAR PANI VS	KUNAL KUMAR SWAIN VS	// // 0
209	D-WP(C)/17919/2025 WP(C)/12921/2025	STATE OF ODISHA KISHORI PARIDA VS	RANJIT MOHANTY VS	// // 0
210	D-WP(C)/17664/2025 WP(C)/12922/2025	STATE OF ODISHA SATYABRATA JENA VS	PRABODHA CHANDRA NAYAK VS	// // 0
211	D-WP(C)/16167/2025 WP(C)/12923/2025	STATE OF ODISHA NILAMBAR MAJHI VS	SATYA NARAYAN MISHRA 4 VS	// // 0
212	D-WP(C)/19079/2025 WP(C)/12924/2025	STATE OF ODISHA PRAVAKAR ROUT VS	AKSHAYA KUMAR JENA VS	// // 0
213	D-WP(C)/18791/2025 WP(C)/12925/2025	THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR KALANDI CHARAN DASH VS	AJIT KUMAR MOHANTY VS	// // 0
214	D-WP(C)/19131/2025 WP(C)/12926/2025	STATE OF ODISHA ARATI MAHANA VS	AGNIHOTRA SAHU VS	// // 0
215	D-WP(C)/17773/2025 WP(C)/12927/2025	STATE OF ODISHA AMBIKA PRASAD SARANGI VS	PABITRA KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/18471/2025 WP(C)/12928/2025	KALI CHARAN SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
217	D-WP(C)/17753/2025 WP(C)/12929/2025	PRASANNA KUMAR DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
218	D-WP(C)/16766/2025 WP(C)/12930/2025	ODISHA ASSEMBLY OF SMALL AND MEDIUM ENTERPRISES, CUTTACK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
219	D-WP(C)/18217/2025 WP(C)/12931/2025	SUBAL KUMAR MOHANTY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
220	D-WP(C)/17052/2025 WP(C)/12932/2025	SUNADHAR BAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
221	D-WP(C)/17055/2025 WP(C)/12933/2025	JAY RAM MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
222	D-WP(C)/18342/2025 WP(C)/12934/2025	SUKADEV DAS VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	// 0 //
223	D-WP(C)/18954/2025 WP(C)/12935/2025	KABITA PATTANAIAK VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// 0 //
224	D-WP(C)/17348/2025 WP(C)/12936/2025	AMRIT JENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
225	D-WP(C)/17509/2025 WP(C)/12937/2025	ABHISHEK SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
226	D-WP(C)/18680/2025 WP(C)/12938/2025	CHITTARANJAN BHOI VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
227	D-WP(C)/17526/2025	SATYA RANJAN MOHANTY	NIRANJAN LENKA	//

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	WP(C)/12939/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/18957/2025 WP(C)/12940/2025	DR.ITISHREE DASH VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	// 0 //
229	D-WP(C)/17510/2025 WP(C)/12941/2025	PRIYANKA SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
230	D-WP(C)/17609/2025 WP(C)/12942/2025	PRIVATE BUS OWNERS ASSOCIATION, KEONJHAR VS STATE OF ODISHA	M. BALAKRISHNA RAO VS	// 0 //
231	D-WP(C)/19020/2025 WP(C)/12943/2025	DR.PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
232	D-WP(C)/18783/2025 WP(C)/12944/2025	SANDHYARANI PALLAURI VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
233	D-WP(C)/17738/2025 WP(C)/12945/2025	NANDIKA KERKETTA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
234	D-WP(C)/15335/2025 WP(C)/12946/2025	BHABANI SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
235	D-WP(C)/15645/2025 WP(C)/12947/2025	ODISHA LIFT IRRIGATION CORPORATION LTD., BBSR VS STATE BANK OF INDIA, BBSR	AKSHAYA KUMAR PANDEY VS	// 0 //
236	D-WP(C)/16939/2025 WP(C)/12948/2025	NARAYAN ROUT VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
237	D-WP(C)/15504/2025 WP(C)/12949/2025	SANJUKTA BARIK VS STATE OF ODISHA	UMAKANTA SAHOO VS	// 0 //
238	D-WP(C)/18082/2025 WP(C)/12950/2025	CHAMARU DHARUA VS	AKSHAYA KUMAR SAHOO VS	// 0

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239	D-WP(C)/17916/2025 WP(C)/12951/2025	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	RANJIT MOHANTY VS	// // ()
240	D-WP(C)/18479/2025 WP(C)/12952/2025	STATE OF ODISHA KADAMBINI SHARMA VS	SHASHI BHUSAN JENA VS	// // ()
241	D-WP(C)/17251/2025 WP(C)/12953/2025	STATE OF ODISHA BIJAY KUMAR CHHURIA VS	ABHILASH MISHRA VS	// // ()
242	D-WP(C)/17655/2025 WP(C)/12954/2025	STATE OF ODISHA PRASANNA KUMAR SWAIN VS	PABITRA KUMAR NAYAK VS	// // ()
243	D-WP(C)/17030/2025 WP(C)/12955/2025	STATE OF ODISHA CHATURBHUIJ ACHARYA VS	RAMA CHANDRA JENA VS	// // ()
244	D-WP(C)/17659/2025 WP(C)/12956/2025	STATE OF ODISHA BHABANI SANKAR CHAKRABARTY VS	PABITRA KUMAR NAYAK VS	// // ()
245	D-WP(C)/17445/2025 WP(C)/12957/2025	STATE OF ODISHA SWARNALATA RATH VS	PABITRA KUMAR NAYAK VS	// // ()
246	D-WP(C)/18369/2025 WP(C)/12958/2025	STATE OF ODISHA M/S K.K. AND SONS, BOLANGIR VS	PRABODHA CHANDRA NAYAK VS	// // ()
247	D-WP(C)/17048/2025 WP(C)/12959/2025	STATE OF ODISHA OM PRAKASH THAKUR VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
248	D-WP(C)/17829/2025 WP(C)/12960/2025	STATE OF ODISHA LAKSHMIDHAR DASH VS	DILIP KUMAR SAHU VS	// // ()
249	D-WP(C)/17974/2025 WP(C)/12961/2025	STATE OF ODISHA M/S. PATIL RAIL INFRASTRUCTURE PVT. LTD., HYDERABAD VS UNION OF INDIA	ALOK KUMAR MOHAPATRA VS	// // ()

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250	D-WP(C)/16791/2025 WP(C)/12962/2025	SAHIDNAGAR PADA MELANA COMMITTEE, BHADRAK VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
251	D-WP(C)/19200/2025 WP(C)/12963/2025	MRUTYUNJAYA BEHERA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
252	D-WP(C)/17050/2025 WP(C)/12964/2025	GOURI SHANKAR MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
253	D-WP(C)/17833/2025 WP(C)/12965/2025	AKHAYA KUMAR PRADHAN VS STATE OF ODISHA	BISWAJIT PRADHAN VS	// 0 //
254	D-WP(C)/18980/2025 WP(C)/12966/2025	PRAMILA LUGUN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
255	D-WP(C)/18557/2025 WP(C)/12967/2025	PURNA CHANDRA BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
256	D-WP(C)/19202/2025 WP(C)/12968/2025	SASMITA DASH VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
257	D-WP(C)/16898/2025 WP(C)/12969/2025	M/S BAJRANGBALI RE-ROLLERS PVT. LTD., VS OMBUDSMAN II ODISHA ELECTRICITY REGULATORY COMMISSION	GOURI MOHAN RATH VS	// 0 //
258	D-WP(C)/18032/2025 WP(C)/12970/2025	SASMITA DEVI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
259	D-WP(C)/18469/2025 WP(C)/12971/2025	JAYARAM SETHI VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
260	D-WP(C)/17913/2025 WP(C)/12972/2025	SAUBHAGYA KETAN NAYAK VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
261	D-WP(C)/18283/2025	GAGAN KUMAR KHADANGA	AMITABH MISHRA	//

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	WP(C)/12973/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/18472/2025 WP(C)/12974/2025	RUDRANARAYAN DAS VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
263	D-WP(C)/18744/2025 WP(C)/12975/2025	KRISHNANUJA BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
264	D-WP(C)/18804/2025 WP(C)/12976/2025	JAGANNATH BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
265	D-WP(C)/16921/2025 WP(C)/12977/2025	NIMAIN CHARAN PAIKRAY @ PALTASINGH VS TAHASILDAR, BHUBANESWAR	RAMAKANTA DAS VS	// 0 //
266	D-WP(C)/18747/2025 WP(C)/12978/2025	SAMAPIKA PATRA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
267	D-WP(C)/18578/2025 WP(C)/12979/2025	ASWINI KUMAR PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
268	D-WP(C)/18475/2025 WP(C)/12980/2025	SISIR KUMAR SABAT VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
269	D-WP(C)/17092/2025 WP(C)/12981/2025	SAROJ DASH VS THE STATE BANK OF INDIA, PHULBANI BRANCH,KANDHAMAL	BHAWANI SANKAR PANIGRAHI VS	// 0 //
270	D-WP(C)/18753/2025 WP(C)/12982/2025	SIBA PRASAD MISHRA VS CO-OPERATIVREGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	BAIDHAR SAHOO VS	// 0 //
271	D-WP(C)/18130/2025 WP(C)/12983/2025	SURENDRA KUMAR SETHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
272	D-WP(C)/18771/2025 WP(C)/12984/2025	M/S SHREERAM AGENCY,JAGATSINGHPUR VS	KAJAL SAHOO VS	// 0

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273	D-WP(C)/18806/2025 WP(C)/12985/2025	JOINT COMMISNR. OF STATE TAX,TERRITORIAL RANGE,CTC-II PADMANAV PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // ()
274	D-WP(C)/18085/2025 WP(C)/12986/2025	BHIMA GADTIA@ GADTYA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// () //
275	D-WP(C)/19171/2025 WP(C)/12987/2025	PADMA LOCHAN PRADHAN VS STATE OF ODISHA	SASIBHUSAN JENA VS	// () //
276	D-WP(C)/18751/2025 WP(C)/12988/2025	CHHAGANLAL JAYAPURIA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// () //
277	D-WP(C)/18139/2025 WP(C)/12989/2025	JUBRAJ TAKRI VS THE COLLECTOR, BOLANGIR	RAKHI SIKDAR VS	// () //
278	D-WP(C)/18622/2025 WP(C)/12990/2025	KARTIKA CHANDRA DASH VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// () //
279	D-WP(C)/18110/2025 WP(C)/12991/2025	SURESH KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// () //
280	D-WP(C)/18208/2025 WP(C)/12992/2025	BISHNUPAD BAIDYA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
281	D-WP(C)/18959/2025 WP(C)/12993/2025	DHARMUDHAR PATTNAIK VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// () //
282	D-WP(C)/18748/2025 WP(C)/12994/2025	MADAN MOHAN PARIDA VS STATE OF ODISHA	NIHAL RATH VS	// () //
283	D-WP(C)/16361/2025 WP(C)/12995/2025	PRASANTA SANDHA VS STATE OF ODISHA	SITARAM SATAPATHY VS	// () //

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284	D-WP(C)/19208/2025 WP(C)/12996/2025	DIPTI TUNGA VS TALCHER MUNICIPALITY, ANGUL	BIRAJA PRASANNA DAS VS	// 0 //
285	D-WP(C)/18561/2025 WP(C)/12997/2025	SRIBASCHHA PRADHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
286	D-WP(C)/18720/2025 WP(C)/12998/2025	RAMNARAYAN MISHRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
287	D-WP(C)/19249/2025 WP(C)/12999/2025	DR. BHAGYALIPI MALLA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
288	D-WP(C)/18101/2025 WP(C)/13000/2025	OM PRAKASH DAGA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
289	D-WP(C)/19229/2025 WP(C)/13001/2025	PABITRA KUMAR SAHU VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
290	D-WP(C)/18102/2025 WP(C)/13002/2025	DINABANDHU SAMAL VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
291	D-WP(C)/18909/2025 WP(C)/13003/2025	PRACHI DAS VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
292	D-WP(C)/16348/2025 WP(C)/13004/2025	SURESH CHANDRA SINGBHOI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
293	D-WP(C)/18103/2025 WP(C)/13005/2025	GAURA CHANDRA BARIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
294	D-WP(C)/18614/2025 WP(C)/13006/2025	SAROJ KUMAR PARIDA VS STEEL AUTHORITY OF INDIA LIMITED, SUNDARGARH	PAMI RATH VS	// 0 //
295	D-WP(C)/16353/2025	KARUNAKAR MOHANTA	SATYABRATA SATAPATHY	//

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	WP(C)/13007/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/17879/2025 WP(C)/13008/2025	BANITA PUJARI VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
297	D-WP(C)/19231/2025 WP(C)/13009/2025	SANJAYA KUMAR PANDA VS CO OPERATION DEPT., ODISHA	SWADHIN KESARI SINGH VS	// 0 //
298	D-WP(C)/18807/2025 WP(C)/13010/2025	GAYATRI PATTANAYAK @ GAYATRI PATTNAYAK VS MANOJ KUMAR PATTNAYAK	SURYAKANTA DWIBEDI VS	// 0 //
299	D-WP(C)/19142/2025 WP(C)/13011/2025	RAMESH CHANDRA RANA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
300	D-WP(C)/16187/2025 WP(C)/13012/2025	PRABHU PRAKASH MOHAPATRA VS STATE OF ODISHA	SHIVESH BOHARA VS	// 0 //
301	D-WP(C)/18566/2025 WP(C)/13013/2025	HEMABANTI NAIK VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
302	D-WP(C)/19206/2025 WP(C)/13014/2025	BALKRUSHNA SAHOO VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
303	D-WP(C)/18955/2025 WP(C)/13015/2025	MANOJ KUMAR SETHY VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
304	D-WP(C)/16879/2025 WP(C)/13016/2025	ULLI CHANDRAHAS DORA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
305	D-WP(C)/18810/2025 WP(C)/13017/2025	GAYATRI PATTANAYAK @ GAYATRI PATTNAYAK VS MANOJ KUMAR PATTNAYAK	SURYAKANTA DWIBEDI VS	// 0 //
306	D-WP(C)/18838/2025 WP(C)/13018/2025	LILI DEVI VS	ATUL TRIPATHY VS	// 0

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307	D-WP(C)/18912/2025 WP(C)/13019/2025	STATE OF ODISHA RANUSMITA SAHOO VS	SAROJA KANTA SAMAL VS	// // ()
308	D-WP(C)/19146/2025 WP(C)/13020/2025	STATE OF ODISHA GYANENDRA SAHOO VS	AKSHAYA KUMAR JENA VS	// // ()
309	D-WP(C)/16463/2025 WP(C)/13021/2025	STATE OF ODISHA SANKAR CHANDRA BISWAS VS	BISHNU PRASAD PRADHAN VS	// // ()
310	D-WP(C)/17334/2025 WP(C)/13022/2025	STATE OF ODISHA SAILABALA RAUT VS	RAJENDRA KUMAR PRADHAN VS	// // ()
311	D-WP(C)/19024/2025 WP(C)/13023/2025	STATE OF ODISHA MANASI KAR VS	PRAKASH KUMAR ROUT VS	// // ()
312	D-WP(C)/17483/2025 WP(C)/13024/2025	STATE OF ODISHA PRADYUMNA KUMAR SWAIN VS	PABITRA KUMAR NAYAK VS	// // ()
313	D-WP(C)/19269/2025 WP(C)/13025/2025	STATE OF ODISHA RAJKISHORE PAL VS	AMIYA KUMAR CHHATOI VS	// // ()
314	D-WP(C)/16352/2025 WP(C)/13026/2025	STATE OF ODISHA SURENDRA PRASAD NAYAK VS	BANSHIDHAR SATAPATHY VS	// // ()
315	D-WP(C)/18440/2025 WP(C)/13027/2025	STATE OF ODISHA HARIHAR GHUGHAR VS	SUNIL KUMAR PANDA VS	// // ()
316	D-WP(C)/19087/2025 WP(C)/13028/2025	STATE OF ODISHA SAMITA PANDA VS	KANANBALA ROY CHOUDHURY VS	// // ()
317	D-WP(C)/17908/2025 WP(C)/13029/2025	COMMISSIONER OF CT AND GST UNION OF INDIA VS SWARNALATA PANIGRAHI	BIBHUTI BHUSAN MISHRA VS	// // () //

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318	D-WP(C)/18765/2025 WP(C)/13030/2025	LAMBODAR DHAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
319	D-WP(C)/19089/2025 WP(C)/13031/2025	SACHALA GIRI VS CHIEF COMMISSIONER CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
320	D-WP(C)/19270/2025 WP(C)/13032/2025	SHYAM SUNDAR SINGH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
321	D-WP(C)/15478/2025 WP(C)/13033/2025	HAZARI MAHANAND @ GANDA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
322	D-WP(C)/18518/2025 WP(C)/13034/2025	HIRACHAND BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
323	D-WP(C)/16364/2025 WP(C)/13035/2025	SARAT NAYAK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
324	D-WP(C)/19244/2025 WP(C)/13036/2025	SWARNAPRAVA PRADHAN VS DEPUTY COMMISSIONER POLICE BHUBANESWAR-CUTTACK	SEKH ZAKIR HUSSAIN VS	// 0 //
325	D-WP(C)/18885/2025 WP(C)/13037/2025	BIKASH KUMAR NAIK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
326	D-WP(C)/18731/2025 WP(C)/13038/2025	FIROJ DIGAL VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
327	D-WP(C)/15067/2025 WP(C)/13039/2025	SUSIL KUMAR SWAIN VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, CUTTACK	GANESH PRASAD SAMAL VS	// 0 //
328	D-WP(C)/18918/2025 WP(C)/13040/2025	HARAPRIYA NATH VS AJAYA KUAMR NATH	PITAMBAR PATRA VS	// 0 //
329	D-WP(C)/17303/2025	NAROTTAM DAS	PRASANTA KUMAR MOHANTY (2)	//

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	WP(C)/13041/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/19183/2025 WP(C)/13042/2025	DURYODHAN BHUYAN VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
331	D-WP(C)/18975/2025 WP(C)/13043/2025	DR.RAM GOPAL AGRAWALLA VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //
332	D-WP(C)/18735/2025 WP(C)/13044/2025	SOFTWARE TECHNOLOGY PARKS OF INDIA (AUTONOMOUS BODY) GOVT. OF INDIA VS MANAS RANJAN NAYAK	PRASANTA KUMAR PANDA VS	// 0 //
333	D-WP(C)/16612/2025 WP(C)/13045/2025	USHARANI SAHOO VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
334	D-WP(C)/18916/2025 WP(C)/13046/2025	DR.ULLASH KUMAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
335	D-WP(C)/17777/2025 WP(C)/13047/2025	DILIP KUMAR SENAPATI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
336	D-WP(C)/18890/2025 WP(C)/13048/2025	ALOK KUMAR DASH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
337	D-WP(C)/17817/2025 WP(C)/13049/2025	AKTARI BIBI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
338	D-WP(C)/19313/2025 WP(C)/13050/2025	PURVODAYA HEALTHCARE PRIVATE LIMITED VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
339	D-WP(C)/18894/2025 WP(C)/13051/2025	SUJATA DASH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
340	D-WP(C)/17950/2025 WP(C)/13052/2025	M/S MIRTUNJAI UDYOG, ROURKELA VS	MADHAB LAL AGARWAL VS	// 0

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341	D-WP(C)/16928/2025 WP(C)/13053/2025	GENERAL MANAGER, S.E.RAILWAY, KOLKATA BANAMBAR MISHRA VS	SUBRATA MISHRA VS	// // ()
342	D-WP(C)/18084/2025 WP(C)/13054/2025	PRINCIPAL SECRETARY TO GOVT.OF ODISHA IN GENERAL ADMINISTRATION AND PENSION GRIEVANCE DEPT., BBSR RADHAKANTA NAG VS	AKSHAYA KUMAR SAHOO VS	// // ()
343	D-WP(C)/18087/2025 WP(C)/13055/2025	STATE OF ODISHA BIGHNARAJ PUTEI VS	AKSHAYA KUMAR SAHOO VS	// // ()
344	D-WP(C)/18129/2025 WP(C)/13056/2025	STATE OF ODISHA ANADI CHARAN MOHANTY VS	SANATAN PANI VS	// // ()
345	D-WP(C)/18309/2025 WP(C)/13057/2025	THE TAHASILDAR, VYASANAGAR, JAIPUR PRAMILA NAYAK @ BISWAL VS	KUMARBAR NAYAK VS	// // ()
346	D-WP(C)/18830/2025 WP(C)/13058/2025	STATE OF ODISHA SUSANT KUMAR PANIGRAHI VS	SOUGAT DASH VS	// // ()
347	D-ABLAPL/13349/2025 ABLAPL/5357/2025	STATE OF ODISHA PRAVAT @ PRAVAS @ KISHORE KUMAR SWAIN VS	SUNIT KUMAR VS	// // CAPITAL P.S. /448 /2012 ()
348	D-ABLAPL/13671/2025 ABLAPL/5358/2025	STATE OF ODISHA SATYABRATA MOHANTY VS	SANJIT MISHRA VS	// // MADHUPATNA /111 /2025 ()
349	D-ABLAPL/13356/2025 ABLAPL/5359/2025	STATE OF ODISHA TUSHAR BEHERA VS	BASANTA KUMAR DAS VS	// // NIHALPRASAD /87 /2025 ()
350	D-ABLAPL/13673/2025 ABLAPL/5360/2025	STATE OF ODISHA TUSAR SWAIN @ TUSARA SWAIN VS	JUGALA KISHORE PANDA VS	// // RAIRAKHOL /93 /2025 ()
351	D-ABLAPL/13666/2025 ABLAPL/5361/2025	STATE OF ODISHA UDDHABA @ UDHAB KARNA @ UDU VS	SAROJ KUMAR MISHRA VS	// // KANTAMAL /227 /2024 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/13681/2025 ABLAPL/5362/2025	LIPU @ KAILASH CHANDRA DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	CHANDABALI /159 /2025 () //
353	D-ABLAPL/13669/2025 ABLAPL/5363/2025	ARJUNA KALTA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /205 /2024 () //
354	D-ABLAPL/13357/2025 ABLAPL/5364/2025	NARAYAN JENA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	AGARAPADA /73 /2025 () //
355	D-ABLAPL/13682/2025 ABLAPL/5365/2025	DIPU MOHALIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /158 /2025 () //
356	D-ABLAPL/13695/2025 ABLAPL/5366/2025	ASHOK KUMAR JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /154 /2025 () //
357	D-ABLAPL/13696/2025 ABLAPL/5367/2025	CHINMAY BEHERA @ CHINMAYA BEHERA @ KALIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DHARMASALA /21 /2025 () //
358	D-ABLAPL/13662/2025 ABLAPL/5368/2025	BILASINI NAYAK VS STATE OF ODISHA	PRADIPTA BEURA VS	GURUDIJJHATIA /43 /2025 () //
359	D-ABLAPL/13685/2025 ABLAPL/5369/2025	JYOTI RANJAN MISHRA VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	KEONJHAR SADAR /184 /2025 () //
360	D-ABLAPL/13727/2025 ABLAPL/5370/2025	B. NRUSHINGHA MURTY @ B.NARASIMHAMURTHY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /65 /2025 () //
361	D-ABLAPL/13694/2025 ABLAPL/5371/2025	PRANAYA KUMAR CHOUHAN VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	MAHILA P.S. BUXIBAZAR /49 /2025 () //
362	D-ABLAPL/13805/2025 ABLAPL/5372/2025	SANJUKTA SAMANTARAY VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SPL.TASK FORCE /7 /2025 () //
363	D-ABLAPL/13698/2025	RAMESWAR DIGAL	SURYAKANTA DWIBEDI	GOCHHPADA /35 /2020

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	ABLAPL/5373/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/13718/2025 ABLAPL/5374/2025	SAMIRA BEHERA @ SANJAY VS STATE OF ODISHA	JASHOBANTA DASH VS	BARANGA /180 /2025 () //
365	D-ABLAPL/13515/2025 ABLAPL/5375/2025	PUCHU SAHA @ PUCHU SHAHA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /171 /2025 () //
366	D-ABLAPL/13725/2025 ABLAPL/5376/2025	SANTOSH KUMAR SARAGARIA @ SARGHARIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BADAMPAHAD /54 /2025 () //
367	D-ABLAPL/13222/2025 ABLAPL/5377/2025	RAGHUNATH MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOPALPUR /119 /2023 () //
368	D-ABLAPL/13728/2025 ABLAPL/5378/2025	PROMOD KUMAR BASTIA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
369	D-ABLAPL/12942/2025 ABLAPL/5379/2025	GYANARANJAN DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP MODEL /98 /2025 () //
370	D-ABLAPL/13737/2025 ABLAPL/5380/2025	BASANTA MALLIK @ PAPI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	REMUNA /24 /2025 () //
371	D-ABLAPL/13740/2025 ABLAPL/5381/2025	DEBENDRA MALLIK @ MADAN MALLIK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	REMUNA /24 /2025 () //
372	D-ABLAPL/13765/2025 ABLAPL/5382/2025	SARAT @ SHARAT KUMAR KISAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /162 /2025 () //
373	D-ABLAPL/13348/2025 ABLAPL/5383/2025	AYUSH PADHI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	JAGATSINGPUR /290 /2025 () //
374	D-ABLAPL/11316/2025 ABLAPL/5384/2025	JYOTSNARANI DALAI VS	PRAVASH CHANDRA JENA VS	BHOGRAI /271 /2024 ()

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375	D-ABLAPL/13736/2025 ABLAPL/5385/2025	STATE OF ODISHA MAHESWAR MALLIK @ BADA BUDHA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// REMUNA /24 /2025 ()
376	D-ABLAPL/13742/2025 ABLAPL/5386/2025	DEBASMITA SAMANTARAY @ DEVASMITA SAMANTARAY @ DEEPA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /159 /2019 ()
377	D-ABLAPL/13753/2025 ABLAPL/5387/2025	TIMIR KUMAR TAHAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /343 /2025 ()
378	D-ABLAPL/13660/2025 ABLAPL/5388/2025	ASHOK PANNA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// BANDOMUNDA /108 /2025 ()
379	D-ABLAPL/13665/2025 ABLAPL/5389/2025	KHUSHIRAM @ KHUSIRAM SAHU @ KSHYAMA SAHU VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// JAIPATNA /41 /2025 ()
380	D-ABLAPL/13758/2025 ABLAPL/5390/2025	LITU @ MANORANJAN MAHARANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /100 /2025 ()
381	D-ABLAPL/13735/2025 ABLAPL/5391/2025	KRUSHNA MALLIK @ SUKURA MALLIK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// REMUNA /24 /2025 ()
382	D-ABLAPL/13741/2025 ABLAPL/5392/2025	SURENDRA GOCHHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// FATEGARH /111 /2025 ()
383	D-ABLAPL/13738/2025 ABLAPL/5393/2025	SUDHIR JANI @ SUDHIRA JANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// DASPALLA /102 /2025 ()
384	D-ABLAPL/13558/2025 ABLAPL/5394/2025	SUNIL KUMAR CHOPADI @ SUNIL CHOPADI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// MALKANGIRI /197 /2025 ()
385	D-ABLAPL/13743/2025 ABLAPL/5395/2025	SANTOSH NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// FATEGARH /112 /2025 ()

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386	D-ABLAPL/13266/2025 ABLAPL/5396/2025	ALLADA VENKATESH VS STATE OF ODISHA	SIDHANT DWIBEDI VS	MATHILI /95 /2025 () //
387	D-ABLAPL/13589/2025 ABLAPL/5397/2025	DEEPAK KUMAR @ DIPAK BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ANGUL TOWN /321 /2025 () //
388	D-ABLAPL/13746/2025 ABLAPL/5398/2025	BABULU @ ANANDA MILAN SAHOO VS STATE OF ODISHA	LAXMINARAYAN SAHOO VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY 2(A)CC/000077/2025
389	D-ABLAPL/13648/2025 ABLAPL/5399/2025	BANAMALI RAM VS STATE OF ODISHA	RAJKUMAR SUTAR VS	PATTAMUNDAI RURAL PS /149 /2025 () //
390	D-ABLAPL/13764/2025 ABLAPL/5400/2025	KHAGESWAR MUNDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /217 /2023 () //
391	D-ABLAPL/12490/2025 ABLAPL/5401/2025	TRILOCHAN SWAIN @ KAPILA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	NIHALPRASAD /59 /2025 () //
392	D-ABLAPL/13787/2025 ABLAPL/5402/2025	STIPAN NAYAK VS STATE OF ODISHA	SUJATA JENA VS	TUMUDIBANDHA /49 /2025 () //
393	D-ABLAPL/13220/2025 ABLAPL/5403/2025	SK SAMSHER VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA /90 /2025 () //
394	D-ABLAPL/13733/2025 ABLAPL/5404/2025	AMAN SONI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /31 /2025 () //
395	D-ABLAPL/13013/2025 ABLAPL/5405/2025	CHIRANGEEV SUTAR VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	MANGALA BAG /94 /2025 () //
396	D-ABLAPL/13798/2025 ABLAPL/5406/2025	BISHAL PATRA @ PUMP VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /157 /2025 () //
397	D-ABLAPL/13806/2025	PURNA CHANDRA DASH	KAUSTUVA MOHANTY	SPL.TASK FORCE /7 /2025

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	ABLAPL/5407/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/13700/2025 ABLAPL/5408/2025	KESHAB KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /35 /2020 () //
399	D-ABLAPL/13953/2025 ABLAPL/5409/2025	GUDDU KUMAR VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	BALUGAON P.S. /118 /2025 () //
400	D-ABLAPL/13658/2025 ABLAPL/5410/2025	MUMOAZ BIBI @ MAMATAZ BIBI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /89 /2025 () //